## Indian Institute of Science Education and Research, Tirupati

2477. SHRI Y.S. CHOWDARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Indian Institute of Science Education and Research is functioning at a temporary campus at Tirupati in Andhra Pradesh since March, 2016;
  - (b) if so, the details thereof;
- (c) the details of funds allocated and released towards the institute during the last three years, project cost;
- (d) whether the funds released is sufficient for early completion of this project; and
  - (e) if not, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) Institute of Science Education and Research (USER), Tirupati is operating from transit campus at Sree Rama Engineering College, Rami Reddy Nagar, Karakambadi Road, Mangalam (P.O.) Tirupati -517507, Andhra Pradesh, since August, 2015.

- (c) IISER Tirupati has been allocated and released amounts of ₹ 23.00 crore, ₹ 36.00 crore and ₹ 45.02 crore during 2015-16, 2016-17, 2017-18 respectively.
- (d) and (e) The Government in October'2018 has approved ₹ 1491.34 crore for establishment and operationalisation of permanent campus of IISER Tirupati. The institute is scheduled to partially shift into new campus around January' 2020.

## Research projects of UGC

2478. SHRI KUMAR KETKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of major research projects that are sanctioned by UGC during the last three years and in what manner it is being distributed, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): Ministry of Human Resource Development and its organizations like University Grants Commission (UGC), All India Council for

Technical Education (AICTE) are undertaking various research projects in the different Higher Educational Institutions. Department of Science and Technology and Department of Biotechnology also provide funding support to higher educational institutions for various research projects. These research projects are both domestic and also with international collaboration.

As informed by the UGC, it has released a sum of ₹ 82.35 crores to 819 projects under the Major Research Project Scheme from 2016-17 to 2018-19 (till December 2018). The state-wise distribution is as detailed below:

(Rupees only)

Sl. No. State		Total Number of Projects	Amount approved
1.	Andhra Pradesh	77	75755521
2.	Assam	14	17605500
3.	Arunachal Pradesh	1	1420000
4.	Bihar	2	2334000
5.	Chhattisgarh	9	10670700
6.	Chandigarh	15	19248800
7.	Delhi	25	33415000
8.	Gujarat	34	34122277
9.	Goa	6	6344800
10.	Haryana	17	21915377
11.	Himachal Pradesh	17	18279497
12.	Jharkhand	3	2808520
13.	Jammu and Kashmir	40	44823163
14.	Karnataka	45	47561080
15.	Kerala	29	26661336
16.	Madhya Pradesh	7	6993263
17.	Maharashtra	97	99434868
18.	Manipur	4	5584500
19.	Meghalaya	1	1448600

Unstarred Questions

UGC has further informed that no proposals for research projects have been received from Nagaland, Sikkim, Andaman and Nicobar, Dadar and Nagar Haveli, Daman and Diu and Lakshadweep.

Apart from the above Major Research Project scheme, UGC has funded several schemes for research and innovation like Special Assistance Programme (SAP), Colleges with Potential for Excellence (CPE), University with Potential for Excellence (UPE), Centre with Potential for Excellence in Particular Areas (CPEPA), Fellowships support for Research to students and teachers. In 2017 -18, an amount of ₹ 1769 crores has been spent under these schemes.

UGC is actively involved in promoting research through international collaborations through important initiatives like UK India Education Research Initiative (UKIERI), Israel Science Foundation (ISF), Indo Norway Cooperation Programme (NCP), Indo German Programme (IGP), 21st Century Knowledge Initiative with United States of America. They aim at joint research projects with collaboration between Indian institutions and foreign institutions. In the last one year, around ₹ 46 crores is spent on 83 joint research projects.

Various other initiatives to improve the research ecosystem in Indian Higher Educational Institutions have been taken up.

Scheme for Promotion of Academic and Research Collaboration (SPARC) is a recent initiative of the Ministry to support Joint Research Projects through collaboration of top ranked Indian Institutions and globally ranked Foreign Institutions. It aims to support 600 research projects in two years, at an outlay of ₹ 418 crores. To channelize technical research, the Impacting Research Innovation and Technology (IMPRINT) scheme has been launched. Under IMPRINT-I, 142 research projects with an outlay of ₹ 318.71 crores for 3 years have been accepted. Under IMPRINT-II, a total of 122 projects at an estimated cost of ₹ 112 crores have been approved. For the promotion of Research in Social Sciences, the scheme for Impactful Policy Research in Social Sciences (IMPRESS) has been launched. Under this scheme 1500 research projects, at a total sanctioned cost of ₹ 414 crores, will be awarded for implementation upto 31.3.2021.

## Recognition of B. Pharma and D. Pharma by AICTE

†2479. SHRI GOPAL NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the justification for mandatory approval from AICTE to B. Pharma and D. Pharma courses run under the Pharmacy Act by MCI;
  - (b) for how this approval is relevant to such courses; and
- (c) whether Government would consider to do away with this approval of AICTE, in view of recognition of the said courses?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) The All India Council for Technical Education (AICTE) Act, 1987 empowers the AICTE to regulate Technical Education in India. Further, Technical Education as per clause 2 (g) of the aforementioned act *inter-alia* includes Education and Research and Training in Pharmacy. AICTE grants approvals to Technical Institutes for conducting Pharmacy Courses.

(c) The issue on various aspects involved in regulating Pharmacy education including statutory requirements of Pharmacy Council of India (PCI) Act, 1948 has been discussed at an inter-ministerial level to resolve the issue. In the meantime AICTE and PCI have taken decision to work together closely in granting approval so that no hardship is faced by Pharmacy Institutions.

<sup>†</sup>Original notice of the question was received in Hindi.